

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 376 OF 2018 & IA No. 1814 OF 2018 & IA No. 1815 OF 2018

Dated: 17th October, 2019

In the matter of:

Laxmi Organic Industries Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.01.2020**.

Court Master

NR